National Company Law Tribunal

Allahabad Bench

Allahabad

CP No.35(ND)/2004

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY: Mr. Prem Kumar Rustogi v/s M/s Bharat Cold Storage Pvt. Ltd

SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies Act, 1956.

SI. No. Name Designation Representation Signature

1 Nesser Abmod PCS Respondent Juntile
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It is brought to our notice that a petition for impleading parties filed in 2010 is pending. Registry is directed to put up that application before us for appropriate directions. List on 07.11.2016.

The matter shall be listed on 07.11.2016.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 20.10.2016